

As both the period of management and freeze order are expiring shortly, the future set up of the Company is under consideration. In this context, there were discussions with the Government of Gujarat. Amongst the options considered was handing over the unit to the original owners. A final decision would depend on settling a number of points in consultation with the financial institutions and the State Government. The matter is, therefore, under consideration and no final decision has been taken. Various aspects are under examination so that continuity of production and employment is maintained. In the meantime, the unit continues under the authorised controllership of Gujarat Agro Industries Corporation Limited.

#### Mangalore Port

3320. SHRI SG MURUGAIYAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have a proposal under consideration to declare Mangalore port as a major port; and

(b) if so, steps being taken in the direction?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). The new harbour constructed at Mangalore (Panambur) was declared a major Port in May, 1974 and has been named as New Mangalore Port.

#### Development of Broach

3321. SHRI AHMED M. PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Broach district in Gujarat State is a backward district (industrially); and

(b) the steps taken by Government or propose to be taken to uplift it?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). Broach District has been identified as one of the industrially backward districts of Gujarat State for concessional finance from the financial institutions as well as for Central Investment Subsidy Scheme.

In addition to the facilities given by the State Government, the Central Government provide the following incentives to entrepreneurs to set up industries in backward areas including Broach District:-

(i) Capital Investment Subsidy.

(ii) Concessional Finance Facilities by the All India Term Lending Financial Institutions.

(iii) Tax Concessions.

(iv) Hire purchase of Machinery by Small Scale Units.

(v) Consultancy for technical services.

(vi) Interest Subsidy.

(vii) Special Facilities for Import of Raw Materials.

#### सैनिक स्कूल, अजमेर

3322. श्री एस० के० शारदा : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अजमेर स्थित सैनिक स्कूल को स्थानान्तरित करने का एक प्रस्ताव है ; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) सम्भवतः, माननीय सदस्य का आशय मिलिटरी स्कूल से है। मिलिटरी स्कूल को अजमेर से स्थानान्तरित करने का प्रस्ताव है।

(ख) मिलिटरी स्कूल के पास जो आवास है उसकी किसी अन्य आवश्यक कार्य के लिए जरूरत है।